	Na	me of the Corporate Debt	or: M/s Hi 7				Annexuro In Liquidation; Date f any (other than fin	of Commence				of Stakehold	ers as on: 11	-06-2022	
Sl. No	Name of Stakeholder	Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others)	Details of claim received Date of Amount		Details of claim admitted Amount of Natur e of Amount covered by Whether lien Amount % share in					contingent	any	1	Amount of claim under verification	(Amount in Remarks, if any	
			receipt	claimed a	claim admitte d	claim	lien or attachment pending disposal		covered by guarantee	amount of claims admitted		may be set			
		Total			-			-				-			

